

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-III

Item No.-109
Appeal/284/2020

IN THE MATTER OF:

HATBUSHA FRAGRANCE PRIVATE LIMITED

Vs.

REGISTRAR OF COMPANIES DELHI AND HARYANA

...APPELLANT

...RESPONDENT

SECTION

U/s 252 (1)

Order delivered on 23.09.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Appellant

: Ms. Rashmi Jain, Advocate

For the OL

:

For the RD

:

For the IT Deptt.

: Mr. Deepak Anand, Mr, Vipul Aggarwal

ORDER

Counsel for the Applicant is present. AROC is present. Counsel for the Income-Tax Deptt. is present. The AROC and counsel for the Income-Tax Deptt. are directed to file report given within 2 weeks. List the matter on 16th October 2020.

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(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)